

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

No.F.13(1)(a)-HC/2021/8948 Dated, Agartala, the 20th April, 2021

In the public interest, the Hon'ble High Court has been pleased to make the posting order in respect of the following Grade-III officer(s) of Tripura Judicial Service:-

Smti. Archana Reang, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District is **temporarily deputed for a period of 3(three) months** as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.4, Agartala, West Tripura District *in the existing vacancy.*

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Archana Reang to exercise such powers in West Tripura District from the date of her taking over charge as such.

The District & Sessions Judge, West Tripura District, Agartala is requested to make necessary arrangement for handing over the charge of the Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.4, Agartala, West Tripura District to Smti. Archana Reang on her joining to the post.

Smti. Susmita Das, Civil Judge (Jr. Div.)-cum- Judicial Magistrate First Class, Amarpur, Gomati District is **temporarily deputed for a period of 3(three) months** as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District *in place of Smti. Archana Reang.*

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Susmita Das to exercise such powers in Gomati District from the date of her taking over charge as such.

Smti. Reang is directed to join her new assignment immediately after handing over her charge to Smti. Susmita Das, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Amarpur, Gomati District, who is now on deputation at Udaipur, Gomati District holding the charge of Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District.

Unless otherwise directed by the Hon'ble High Court the above named Judicial Officers shall join their original place of posting after elapse of the above mentioned period and in that case, necessary arrangements regarding charge may be made by the concerned District & Sessions Judges.

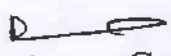
By order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2021/8949-98 Dated, Agartala, the 20th April, 2021

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
05. **The LR & Secretary, Law Department**, Government of Tripura, Agartala.
06. **The District & Sessions Judge**, South Tripura District, Belonia/ Gomati District, Udaipur/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ Khowai District, Khowai **for information and necessary action.**
07. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial/ Udaipur, Gomati Judicial District/ District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District.

08. The Registrar (Vigilance), High Court of Tripura, Agartala.
09. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Member Secretary, Tripura State Legal Services Authority, Agartala.
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
12. The Director, Tripura Judicial Academy, Agartala.
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Sepahijala District, Sonamura/ Khowai District, Khowai/ Gomati District, Udaipur/ West Tripura District, Agartala/ South Tripura District, Belonia/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. **Smti. Archana Reang**, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District *for information and strict compliance*.
18. **Smti. Susmita Das**, Civil Judge (Jr. Div.)-cum- Judicial Magistrate First Class, Amarpur, Gomati District (now on deputation at Udaipur, Gomati District holding the charge of Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.2, Udaipur, Gomati District) *for information and strict compliance*.
19. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District.
20. The Treasury Officer, Udaipur, Gomati Revenue District.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer in the official website of the High Court of Tripura;
23. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala.
24. Personal file of the Officers concerned.
25. ORDER FILE.

 20/4/21
Registrar General